

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 90 of 2015 &
IA No. 138 of 2015**

Dated: 20th July, 2015

In the matter of :

Indian Wind Power Association

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **1.09.2015.**

COURT MASTER